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Title: Conducting of Union Government Examinations in all Eighth Schedule Languages Bill, 2022

SHRI DHANUSH M. KUMAR (TENKASI): Sir, I beg to move for leave to introduce a Bill to provide for conduction of all Union Government examination in all the languages included in the Eighth Schedule to the Constitution and for matters connected therewith.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for conduction of all Union Government examination in all the languages included in the Eighth Schedule to the Constitution and for matters connected therewith.”

The motion was adopted.

SHRI DHANUSH M. KUMAR: Sir, I introduce** the Bill.
